

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 12(ND) 2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
02.02.2018**

**NAME OF THE COMPANY: KEC International Ltd. Vs. Logic Eastern
(India) Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 IBC of 2016

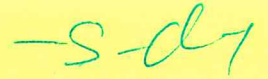
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner: Mr. Saurabh Jain, Mr. Piyush Joshi and Mr.
Abhimanyu Kapoor, Advocates

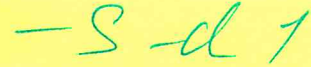
For the Respondent: Mr. Alok Shukla, Mr. Mukul Gautam, Advocates

ORDER

No time left, renotify this case on 27th February, 2018.



**(Deepa Krishan)
Member (T)**



**(Ina Malhotra)
Member (J)**